NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/ (IB)/2017

NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD

NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHHITA UDAYASANGAR COUNSEL FOR RESPONDENT Suburte

ORDER

Counsel for petitioner called absent. Counsel for respondent absent. On two occasions this Bench had directed to send notice to the petitioner for appearance and submissions. The Registry is directed to send notice to the petitioner for his appearance and submissions on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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